

कृषि और विकास मंत्री (जी सुरजित सिंह बरनाला) : (क) से (घ) : सूचना एकत्र की जा रही है और सचा-पटल पर रख दी जाएगी ।

Regularisation of Shastri Nagar, Delhi

4256. SHRI GANGADHAR APPA BURANDE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the reasons for non-regularisation of Shastri Nagar near Sarai Rohila, a residential colony in Delhi;

(b) whether he is aware that the colony had been set up in 1962 but it has not been provided with drinking water facilities and sewerage and no proper roads have been laid;

(c) whether he is also aware that insanitary conditions have developed in the colony as a consequence posing a hazard to the health of lakhs of people residing there; and

(d) the steps Government propose to take to improve the living conditions of the people of Shastri Nagar and the time by which this would be done, if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (d). The colony is situated on land which is reserved for district park/play ground according to the Master Plan. As the land use is not residential, the colony could not be regularised. The colony is to be considered for regularisation in accordance with the terms and conditions contained in the Ministry of Works and Housing letter dated 18th February, 1977, a copy is laid on the Table of the House. [Placed in Library. See No. LT-1921/78]. Certain civic amenities are already being provided in unauthorised colonies. Other amenities will have to await the formulation of regularisation plans. Drinking water and Sewerage are not

available in Shastri Nagar now. The Municipal Corporation has however deployed 140 persons as road sweepers, drain sweepers, lorry sweepers, etc., to look after the sanitation of the colony. By the end of 1977-78 the Municipal Corporation would be spending approximately Rs. 1.50 lakhs for providing drains, brick payment, etc.

Short Supply of Rice to Tripura

4257. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that as against the monthly requirement of 8000 metric tonnes of Rice in Tripura the Food Corporation of India had supplied to that State only 620 metric tonnes in December 1977, 730 metric tonnes in January, 1978 and about 400 metric tonnes in February, 1978;

(b) if so, the reasons for the short supplies of such an order;

(c) whether it seriously affected the price trends of foodgrains and other cereals in Tripura and if so, to what extent; and

(d) the steps taken to ensure adequate supplies of rice during coming months?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) The position regarding demand, allotment and off-take of rice in respect of Tripura Government for the months of December, 1977 and January and February, 1978, is as under:—

(In tonnes)

Month	Demand	Allotment	Offtake
December '77	3,000	3,000	1,000
January '78	1,500	1,500	1,200
February '78	1,500	1,500	920